

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE
&
THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN**

Thursday, the 16th day of March 2023 / 25th Phalguna, 1944

WA NO. 524 OF 2023

**AGAINST THE ORDER DATED 15.02.2023 IN WP(C) 3068/2023 OF THIS COURT
APPELLANT/1ST RESPONDENT:**

**THE BAR COUNCIL OF KERALA, BAR COUNCIL BHAVAN, HIGH COURT CAMPUS,
ERNAKULAM - 682031 REPRESENTED BY ITS CHAIRMAN**

BY SENIOR ADVOCATES GRASHIOUS KURIAKOSE AND SRI.G.SHRIKUMAR,

ADVS.M/S.PRANOY K.KOTTARAM AND SIVARAMAN P.L

RESPONDENTS/PETITIONERS/2ND RESPONDENT:

1. AKSHAI M. SIVAN, AGED 25 YEARS, S/O M.B. SIVAN, MALLAPPILLIL HOUSE, RAJAKUMARI P.O., RAJAKUMARI, IDUKKI - 685 619
2. ALEENA JOSE, AGED 24 YEARS D/O JOSE, NALUKANDATHIL HOUSE, AYATHUPADY, KOOVAPPADY P.O., ERNAKULAM - 683544
3. ANNA MARY KACHAPPILLY, AGED 27 YEARS D/O POLY K.P., KACHAPPILLY HOUSE, NJARACKAL P.O, ERNAKULAM - 682505
4. ASLAM K. K, AGED 27 YEARS S/O KAMAL, KADAVIL HOUSE, SOUTH VELLARAPPILLY P.O., SREEMOOLANAGARAM, ALUVA, ERNAKULAM, - 683580
5. AVANTHIKA R, AGED 24 YEARS D/O RAJENDRA BHASKARAN NAIR, AISWARYA, S L PURAM P.O., ALAPPUZHA - 688523
6. GOKUL B, AGED 25 YEARS, S/O. P. BALAKRISHNA WARRIER, BHAKTHAPRIYAM, CHITRAPILLIL ROAD, MUPPATHADOM P.O., ALUVA, ERNAKULAM - 673110
7. HARI P SUNIL, AGED 24 YEARS, S/O. P V SUNIL, PUZHAKKARATHUNDIYIL HOUSE, KOKKAPPILLY PO, VENNICKULAM, ERNAKULAM - 682305
8. JAIN JAISON MATHEW AGED 25 YEARS, S/O JAISON MATHEW, POTTACKAL HOUSE, EAST MARADY P.O., MUVATTUPUZHA, ERNAKULAM - 686673
9. MUHAMMED ABDUL BASITH E.A., AGED 30 YEARS, S/O ABDUL HAMEED E.A., ETHYIL HOUSE, SOUTH VAZHAKULAM P.O., ALUVA, ERNAKULAM - 683105
10. ROY ANTONY, AGED 25 YEARS, S/O ANTONY CHACKO, THEKKANATH HOUSE, KIZHUPPILLIKARA P.O., THRISSUR, PIN - 680702
11. BAR COUNCIL OF INDIA , 21, ROUSE AVENUE, INTERNATIONAL AREA, NEAR BAL BHAWAN, NEW DELHI - 110002 REPRESENTED BY ITS CHAIRMAN

Prayer for interim relief in the Writ Appeal stating that in the circumstances stated in the appeal memorandum, the High Court be pleased to stay the operation and implementation of order dated 15.02.2023 in WPC 3068/2023 of this Hon'ble Court, pending disposal of this appeal.

This Writ appeal coming on for orders on 16.03.2023, upon perusing the appeal memorandum, the court on the same day passed the following:

A. MUHAMED MUSTAQUE & SHOBA ANNAMMA EAPEN, JJ.

W.A.Nos.524 of 2023,
WP(C) Nos.31828/2019,7676/2020,14874/2021,
3068/2023,5117/2023,5391/2023,5414/2023,
5817/2023,5821/2023,7136/2023,7276/2023 &
7668/2023

Dated this the 16th day of March, 2023

ORDER

A.Muhamed Mustaque, J:

Learned Senior counsel appearing for the Bar Council submits that all of the applicants on payment of Rs.750/- will be allowed to enrol subject to the final decision of the matter by this Court in appropriate time. It is also submitted that pursuant to the direction of the Apex Court, the Bar Council of India is to convene a meeting for fixing a uniform fee for enrolment applicable to all Bar Councils in India. It is submitted that Bar Council of Kerala also will attend the meeting to be convened and take appropriate decision thereafter. In the light of the subsequent event as above, we adjourn the matter.

W.A.Nos.524 of 2023,
WP(C) Nos.31828/2019,7676/2020,14874/2021,
3068/2023,5117/2023,5391/2023,5414/2023,
5817/2023,5821/2023,7136/2023,7276/2023 &
7668/2023

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Post on 17.3.2023.

Hand over the order.

sd/-

A.MUHAMED MUSTAQUE,
JUDGE



sd/-

SHOBA ANNAMMA EAPEN,
JUDGE

MBS/